

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3643

ANSWERED ON:18.04.2005

VACANT POST OF PRESIDING OFFICER IN LABOUR COURTS AND INDUSTRIAL TRIBUNALS

Athawale Shri Ramdas;Barman Shri Hiten;Barman Shri Ranen

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether there are some post of presiding officers lying vacant in Labour Courts and Tribunals;
- (b) if so, the details thereof alongwith the SCs/STs posts out of these posts;
- (c) by when these posts are likely to be filled up to dispose off the pending cases;
- (d) the total number of cases lying pending with Labour Courts and Industrial Tribunals as on date in the country; State-wise; and
- (e) the steps taken by the Government in this regard?

**Answer**

MINISTER OF LABOUR AND EMPLOYMENT (SHRI K. CHANDRASEKHAR RAO)

(a) to (c): The posts of Presiding Officers of CGIT-cum-Labour Courts of Mumbai-I, Mumbai-II and Nagpur are at present lying vacant. The recruitment action has been initiated and these posts are likely to be filled up soon as per the provisions under the Industrial Disputes Act, 1947.

(d): The details of the pending cases are at Annexure-`A`.

(e): The Government has taken the following steps for expediting the disposal of industrial disputes:

- i) Five new CGIT-cum-Labour Courts have been set up at Ahmedabad, Ernakulam, Guwahati, Chandigarh and New Delhi during 2003-04 and 2004-05 in addition to the 17 existing CGIT-cum-Labour Courts to expedite settlement of industrial disputes.
- ii) A new scheme for adjudication of disputes through Lok Adalats has been introduced during the 10th Five Year Plan as an alternative grievance redressal mechanism.

Annexure `A`

Statement referred to in Part (d) of Lok Sabha Unstarred Question No. 3643 for reply on 18-4-2005 `the total number of cases pending with Central Government Industrial Tribunal -cum - Labour Courts as on date in the country ; Statewise, as on 31.12.2004.

Sl.No Name of Central Government Industrial Tribunal-cum-Labour Courts Cases Applic- State-wise jurisdiction ations

|    |                 |       |     |   |   |
|----|-----------------|-------|-----|---|---|
| 1  | Mumbai No.1     | # 233 | 80  | Maharashtra ( partly)   | Goa ( partly)   |
|    |                 |       |     | U.T of Daman and Diu( partly)   |   |
| 2  | Mumbai No.2     | 344   | 406 | Maharashtra ( partly)   | Goa ( partly)   |
|    |                 |       |     | U.T of Daman and Diu( partly)   |   |
| 3  | Nagpur          | 824   | 7   | Maharashtra ( partly)   | Goa ( partly)   |
|    |                 |       |     | U.T of Daman and Diu( partly)   |   |
| 4  | Dhanbad No.1    | 1874  | 391 | Bihar( partly)  | Jharkhand( partly)                                    |
| 5  | Dhanbad No.2    | 1040  | 51  | Bihar( partly)  | Jharkhand( partly)                                    |
| 6  | Jabalpur        | 1503  | 635 | Madhya Pradesh  |   |
| 7  | Kanpur          | 685   | 281 | Uttar Pradesh ( partly)   | (except the Distts.Of GautamBudh Nagar and Ghaziabad) |
| 8  | New Delhi No.1  | 556   | 181 | Union Territory of Delhi  | only  |
| 9  | New Delhi No.2  | 556   | 102 | Distts of Guatam Budh Nagar & Ghaziabad in U.P. and distts of Gurgaon and Faridabad in Haryana. |   |
| 10 | Asansol         | 471   | 94  | West Bengal ( partly)   | Bihar( partly)  |
| 11 | Kolkata #       | 219   | 130 | West Bengal   |   |
| 12 | Chandigarh No.1 | 2041  | 329 | U.T. of Chandigarh, Punjab & Himachal Pradesh   |   |
| 13 | Chandigarh No.2 | 54    | 7   | Jammu & Kashmir Haryana ( partly)   |   |
|    |                 |       |     | (except the Distts of Gurgaon & Faridabad)  |   |
| 14 | Jaipur          |       | 123 | 57  | Rajasthan   |
| 15 | Lucknow         | 435   | 36  | Uttar Pradesh ( partly)   | (except the Distts                                    |

|    |   |     |      |                           |
|----|---|-----|------|---------------------------|
|    | of Guatam Budh Nagar & Ghaziabad),Uttaranchal |     |      |                           |
| 16 | Bangalore                                     | 356 | 31   | Karnataka                 |
| 17 | Ernakulam                                     |     | 4    | 0 Kerala Lakshadeep       |
| 18 | Chennai                                       |     | 588  | 22 Tamil Nadu Pondicherry |
| 19 | Hyderabad                                     |     | 665  | 1282 Andhra Pradesh       |
| 20 | Bhubaneswar                                   |     | 418  | 108 Orissa                |
| 21 | Guwahati                                      |     | 25   | 5 North Eastern States    |
| 22 | Ahmedabad                                     |     | 1666 | 833 Gujarat               |

TOTAL 14680 5068

# These Central Government Industrial Tribunal-cum-Labour Courts are also designated as National Tribunals.